[Mr. Chairman]

olosely associated with several labour unions and was also President of the Uttar Pradesh branch of INTUC and Vice President of the International Confederation of Trade Unions.

Shri Dikshit was a Member of the Uttar Pradesh Legislative Council from 1957 to 1960 and again from 1980 to 1990. He was elected Chairman of the Uttar Pradesh Legislative Council in 1988.

Shri Dikshit was a Member of this House for a short period from September, 1969 to April, 1970. Thereafter he was a Member of the Lok Sabha from 1971 to 1977. He was author of several books on problems of labour and had authored 4 volumes of the history of the Uttar Pradesh Legislative Council.

We deeply mourn the passing away of Shri R. R. Diwakar and Shri Jagdish Chandra Dikshit.

I request the Members to rise in their places and observe silence as a mark of respect to the memory of the departed.

(Hon'ble Members then stood in silence for one minute)

MR. CHAIRMAN: Secretary-General will convey to the members of the bereaved families our deep sense of sorrow and profound sympathy.

Obituary reference to the passing away of Darbara Singhji, a sitting Member of this House will be made temorrow.

RESIGNATION BY MEMBER

MR. CHAIRMAN: I have to inform Members that I have received a letter from Shri B. Satyanarayan Reddy, a Member representing the State of Andhra Pracesh, resigning his seat in the Raiya Sabha.

I have accepted his resignation with select from the 11th February, 1980,

PAPERS LAID ON THE TABLE

- Statement showing the Bills passed by the Houses of Parliament during the Hundred and fifty-second Session of the Rajya Sabha and assented to by the President.
- II. Indian Post Office (Amendment) Bili, 1986.

SECRETARY-GENERAL: Sir, 1 beg to lay on the Table:--

I. A statement (in English and Hindi) showing the Bills passed by the Houses of Parliament during the Hundred and fifty-second Session of the Rajya Sabha and assented to by the President. [Placed in Library. See No. LT-270/90].

II. A copy of the Indian Post Office (Amendment) Bill, 1986, as passed by the Houses of Parliament and returned by the President for their reconsideration under the proviso to article 111 of the Constitution. [Placed in Library. See No. I.T-271/90].

REPORT (1990—95) OF THE NINTH FINANCE COMMISSION AND RELATED PAPERS

THE MINISTER OF INFORMATION AND BROADCASTING AND PARLIAMENTARY AFFAIRS (SHR) P. UPENDRA): Sir, on behalf of the Minister of Finance, Prof. Madhu Dandavate, I beg to lay on the Table, under article 281 of the Constitution, a copy each (in English and Hindi) of the following papers:—

- (i) Second Report of the Ninth Finance Commission for the years 1990—95. [Placed in Library. See No. LT-2670/90].
- (ii) Explanatory Memorandum on the action taken on the recommendations of the Commission. [Placed in Library. See No. LT-268/90].